## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 18-A/2016 with TP No. 18/111/NCLT/AHM/2016 (New) MCA 73/2013 in C.P. No. 43/111/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2017

Name of the Company:

Punit Shashikant Chauhan

V/s.

Nugen Machineries Ltd. & Ors.

Section of the Companies Act:

Section 111 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION

REPRESENTATION

**SIGNATURE** 

1.

2.

## <u>ORDER</u>

Since Hon'ble Member Judicial is not available, list the matter on 16.08.2017.

Ajay Ku<u>mar M</u>eena Assistant Official Liquidator Deployed to NCLT

Dated this the 14th day of August, 2017.